

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5224
ANSWERED ON:28.08.2001
UGC GRANTS TO SALEM SOWDESWARI COLLEGE
RAJESH VERMA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether UGC grants to Salem Sowdeswari College run by a linguistic minority community have not been sanctioned after release of only the first instalment, although there is no UGC ban on making the grant to the college and the University of Madras and Directorate of Collegiate Education of Tamil Nadu Government have given the necessary clearance;
- (b) if so, the reasons therefor;
- (c) whether the UGC grants for this college for the Ninth Plan period has also not been released so far, despite repeated requests from the college;
- (d) if so, the reasons therefor; and
- (e) the steps taken to release the due funds to the college and the time by which it is likely to be done?

Answer

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, SCIENCE AND TECHNOLOGY AND OCEAN DEVELOPMENT
(MURLI MANOHAR JOSHI)

(a) & (b): According to the information furnished by University Grants Commission, a complaint was received on 22.1.1996 from the Inspector of Police (Crime Branch) about the embezzlement of funds provided by UGC to Salem Sowdeswari College during the 7th Plan period, by a former Principal of the College. The Commission then decided to stop the release of further grants to the college.

(c) to (e): Since the college has been charged with the embezzlement of the UGC funds and the case is pending in the Salem Judicial Magistrate Court – V, no grants have been provided by UGC to the College during the 9th Plan. Necessary decision to release the grant or otherwise, shall be taken by UGC only after the case is decided in the Court.